

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/_____/A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Ito Basar,
Registrar, Gauhati High Court,
Itanagar Bench, Naharlagun

Dated Guwahati, 19th February, 2020

Sub:- Leave.

Ref:- Letter dated 17.02.2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 17.02.2020, has been granted/rejected.

Yours faithfully,

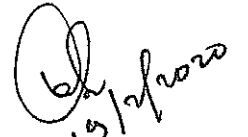
Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/916 /A. dated

Copy to:

1. The Systems Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

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